

**NATIONAL COMPANY-LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 04.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
-	IA 74/17 in TP 257/16	For Order	621A	Gardner Aerospace - Bengaluru Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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24. PARUL JOG  
CONSCIENTIA LAW  
ASSOCIATES  
9767850827

Petitioner



Counsel for petitioner is present. IA No.74/17 is taken up. This application is filed for condoning the delay of 16 days in filing INC-28. The reasons offered in the application that the final order was passed by the Tribunal on 14.12.2017 and the copy of the final order was collected from the Tribunal and it was sent to the Company by post. The said post was misplaced and the order could not be placed. Therefore, there was delay in filing Form INC-28 and that delay may be condoned.

Considering the submissions made by the counsel for petitioner there are grounds to condone the delay of 16 days in filing INC-28. The delay is condoned and IA No.74/17 is allowed.

MEMBER (J)

MEMBER (T)